




NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/3/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/56/2016  
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another  
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1.	V.M. SHIVAKUMAR	Counsel for R1, R2, R6, R12, R13 & R15	
2.	ADITYA S FOR K.P. SANJEEV KUMAR	COUNSEL FOR P1	
3.	P. THAGARAJAN	Counsel for R-4	

**ORDER**

Counsel for petitioner present. Counsel for R1, R2, R6, R12, R13 & R15 and counsel for R4 are present. No representation on behalf of counsel representing R7 & R8 and counsel for R9 to R11. The matter is posted for final arguments. Put up on 03.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)  


(K. Anantha Padmanabha Swamy)  
Member (Judicial)  
